

Shri S. M. Banerjee: He should reply to my point.

Mr. Speaker: He said he would consider it.

Shri S. M. Banerjee: He did not say anything.

प्रश्नकर्ता महोदय : मिनिस्टर साहब ने कहा है कि वह इस बत इन बातों का जवाब नहीं दे सकते हैं।

श्री स० मो० बनर्जी : 28 फरवरी को हड़ताल हो जायेगी। उस के बाद जवाब देने से क्या फायदा होगा ?

अध्यक्ष महोदय : माननीय सदस्य ने कह दिया है। मिनिस्टर साहब सोचेंगे।

श्री स० मो० बनर्जी : तब तक हड़ताल हो जायेगी।

12.47 hrs.

**ELECTION TO COMMITTEE
CARDAMOM BOARD**

The Minister of Commerce (Shri Manubhai Shah): I beg to move:

"That in pursuance of sub-section (3)(c) of section 4 of the Cardamom Act, 1965, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Cardamom Board to be constituted under the said Act."

Mr. Speaker: The question is:

"That in pursuance of sub-section (3)(c) of section 4 of the Cardamom Act, 1965, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Cardamom Board to be constituted under the said Act."

The motion was adopted.

12.47½ hrs.

**DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL), 1965-66**

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): On behalf of Shri Sachindra Chaudhuri, I beg to present a statement showing Supplementary Demands for Grants in respect of Budget (General) for 1965-66.

12.47¾ hrs.

**DEMANDS FOR SUPPLEMENTARY
GRANTS (KERALA), 1965-66**

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat): On behalf of Shri Sachindra Chaudhuri, I beg to present a Statement showing Supplementary Demands for Grants in respect of State of Kerala for 1965-66.

12.48 hrs.

ESTIMATES COMMITTEE

Ninety-first Report

Shri A. C. Guha (Barasat): I am sorry I was two minutes late. I was here busy with the work allotted to me by you.

Mr. Speaker: As is the usual practice, another Member can always be authorised.

Shri A. C. Guha: True, and that was done; but if they do not come, I cannot compel them. I was in this building from 10.20 and busy with the work allotted to me by you, and I was late by only two minutes.

Mr. Speaker: I am not objecting to that, but some other Member should be authorised to discharge those duties.

Shri A. C. Guha: Yes, Sir, as I have stated another Member was also authorised. I beg to present the Ninety-first Report of the Estimates Committee on the Ministry of Railways—South Eastern Railway.